

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following transfer and postings are hereby made in official exigency, with immediate effect:

Sl. No.	Name, Desig. & Emp. Code (Ms./Sh.)	From	To
1	Sachin JA E.C.: 42892739	JA in General Branch, West, THC, Delhi	JA in Recruitment Cell, Central, THC, Delhi
2	Kamla Thuwal JA E.C.: 42465752	JA in Leave Section, RACC, Delhi	JA in Leave Section, Central, THC, Delhi
3	Pancham Singh Rawat JA E.C.: 88422223	Ahlmad in the Court of Ms. Shivangi Vyas, MM, NI Act, North West, Rohini Courts, Delhi	JA in Office Pool, East, KKD, Delhi
4	Neeraj Thakran JJA EC: 49211251	JJA in Copying Agency (Central), THC, Delhi	Ahlmad in the Evening Court No. 2 North West, Rohini Courts, Delhi
5	Vikas Khari JA EC:28534981	Ahlmad in the Evening Court No. 2 North West, Rohini Courts, Delhi	Ahlmad in the Court of Ms. Shivangi Vyas, MM, NI Act, North West, Rohini Courts, Delhi
6	Yogesh Kumar Sharma JA E.C.: 76260696	Ahlmad in the Court of Sh. Siddhant Sihag, ACJ-CCJ-ARC, NDD, PHC, New Delhi	Ahlmad in the Court of Ms. Pooja Yadav MM (NI Act), (East), KKD Courts, Delhi
7	Bharat Pal JA EC: 43231942	Ahlmad in the Court of Ms. Pooja Yadav MM (NI Act), (East), KKD Courts, Delhi	Ahlmad in the Court of Sh. Siddhant Sihag, ACJ-CCJ-ARC, NDD, PHC, New Delhi
8	Premeena Sujin JA EC: 33820558	Ahlmad in the Court of Ms. Devanshi Janmeja MM-04 (South-East), Saket Courts, New Delhi	JA. in CMM Office, South, Saket Courts, New Delhi
9	Ravinder Kumar JJA EC: 35820290	JJA in CMM Office, South, Saket Courts, New Delhi	Ahlmad in the Court of Ms. Devanshi Janmeja MM-04 (South-East), Saket Courts, New Delhi
10	Suresh Pajiyar SJA EC:84850491	Reader in the Court of Sh. Rajender Kumar, ASJ-05 (POCSO) North West, Rohini Courts, Delhi	Reader in the Court of Ms. Tapasya Aggarwal ACJ-CCJ-ARC, (West), THC, Delhi
11	Sanjay Kumar JA EC:34204243	Reader in the Court of Ms. Tapasya Aggarwal ACJ-CCJ-ARC, (West), THC, Delhi	Reader in the Court of Sh. Rajender Kumar, ASJ-05 (POCSO) North West, Rohini Courts, Delhi
12	Gajendra Prasad JJA E.C.: 60686549	Asst. Ahlmad in the Court of Ms. Vineeta Goyal District Judge (Commercial Court)-03 (New Delhi), Patiala House Courts	Asst. Ahlmad in the court of Sh. A. K Sarpal, Spl. Judge (PC Act) (CBI)-08 RACC, New Delhi
13	Ajay Kumar JJA EC:64435555	Asst. Ahlmad in the court of Sh. A. K Sarpal, Spl. Judge (PC Act) (CBI)-08 RACC, New Delhi	Asst. Ahlmad in the court of Ms. Kaveri Baweja, Spl. Judge (PC Act) (CBI)-09 RACC Asst. Ahlmad in the Court of Sh. Arun Goyal, POLC-10, RACC, Delhi.
14	Gaurav Dahiya JJA E.C.: 59918622	Asst. Ahlmad in the court of Ms. Kaveri Baweja, Spl. Judge (PC Act) (CBI)-09 RACC Asst. Ahlmad in the Court of Sh. Arun Goyal, POLC-10, RACC, Delhi	Asst. Ahlmad in the Court of Ms. Vineeta Goyal District Judge (Commercial Court)-03 (New Delhi), Patiala House Courts

29/12/24

Sl. No.	Name, Desig. & Emp. Code (Ms./Sh.)	From	To
15	Preeti JJA EC: 21520919	JJA in Copying Agency, North, Rohini Courts, Delhi	JJA in E-Sewa Kendra, North-West, Rohini Courts, Delhi
16	Yogita JA EC: 16559883	JA in Copying Agency, North-West, Rohini Courts, Delhi	JA in Copying Agency, Central, THC, Delhi
17	Leena Rawat JA EC: 36798095	JA in Accounts Branch, (Central) THC, Delhi	JA in Office Pool, South, Saket Courts, New Delhi
18	Sandeep Bansal JA EC: 71365739	Ahlmad in the Court of Sh. Viplav Dabas, ASJ (Spl. FTC) North Rohini Courts Delhi	JA in Delhi High Court Legal Services Committee in diverted capacity for a period of one year or till further orders whichever is earlier.
19	Amit Kumar JA EC: 35126778	JA in Computer Branch, (Central) THC, Delhi	Ahlmad in the Court of Sh. Viplav Dabas, ASJ (Spl. FTC) North, Rohini Courts Delhi
20	Rekha JJA EC: 84625288	Assistant Ahlmad in the court of Ms. Pooja Suhag, Ld. MM (NI Act) (Digital Court)-01, Central, THC, Delhi	Asst. Ahlmad in the Court of Ms. Ebbani Aggarwal, MM-03, North-West, Rohini, Delhi
21	Gaurav Rana JJA EC.: 79756149	Asst. Ahlmad in the Court of Ms. Ebbani Aggarwal, MM-03, North-West, Rohini, Delhi	Assistant Ahlmad in the court of Ms. Pooja Suhag, Ld. MM (NI Act) (Digital Court)-01, Central, THC, Delhi
22	Jitender Kumar JJA EC: 70317634	JJA in Nazarat Branch, North-West, Rohini Courts, Delhi	Assistant Ahlmad in the court of Sh. Ankit Karan Singh, MM-08, West, THC, Delhi
23	Deepak Rana JJA EC: 54516773	Assistant Ahlmad in the court of Sh. Ankit Karan Singh, MM-08, West, THC, Delhi	JJA in Nazarat Branch, North-West, Rohini Courts, Delhi
24	Anup Rawat JA EC: 54273201	Ahlmad in the court of Ms. Purva Sareen, DJ-01, South, Saket Courts, New Delhi	JA in Copying Agency South East, Saket Courts, New Delhi
25	Ravinder Kumar JJA EC: 67877022	JJA in Copying Agency, South East, Saket Courts, New Delhi	Ahlmad in the court of Ms. Purva Sareen, DJ-01, South, Saket Courts, New Delhi
26	Lata Chaudhary JJA EC: 10262689	Asst. Ahlmad in the Court of Sh. Sunil Kumar, POMACT-01, North, Rohini Courts, Delhi	JJA in Facilitation Centre, South-West, Dwarka Courts, New Delhi
27	Daljeet Kaur JJA EC: 41513954	JJA in Facilitation Centre, South-West, Dwarka Courts, New Delhi	Asst. Ahlmad in the Court of Sh. Sunil Kumar, POMACT-01, North, Rohini Courts, Delhi
28	Ravi Bhatnagar JA EC: 79181337	Ahlmad in the Court of Sh. Sahil Khurmi, Civil Judge-01, Central, THC, Delhi	JA in DSLSA, Delhi <i>(in diverted capacity for a period of one year or till further orders whichever is earlier).</i>
29	Ajay Verma JA EC: 12147	JA in DSLSA, Delhi <i>(in diverted capacity)</i>	Ahlmad in the Court of Sh. Sahil Khurmi, Civil Judge-01, Central, THC, Delhi (till joining of regular Ahlmad, Ms. Deepika from Maternity Leave/CCL)
30	Aakash Bhardwaj JA EC: 47851693	Ahlmad in the Court of Ms. Bhujali, MM-01 (North), Rohini Courts, Delhi	Ahlmad in the Court of Sh. Amitabh Rawat, Spl. Judge (PC Act)(CBI)-14, Rouse Avenue Courts, Delhi
31	Lalit Kumar JA EC: 62541787	Ahlmad in the Court of Ms. Deepakshi Rana MM-03 (Shahdara), KKD Courts, Delhi	Ahlmad in the Court of Ms. Bhujali, MM-01 (North), Rohini Courts, Delhi.
32	Subhash Chand JA EC: 53763233	Ahlmad in the Court of Sh. Amitabh Rawat, Spl. Judge (PC Act)(CBI)-14, RACC, Delhi	Ahlmad in the Court of Ms. Deepakshi Rana MM-03 (Shahdara), KKD Courts, Delhi

29/12/24

Sl. No.	Name, Desig. & Emp. Code (Ms./Sh.)	From	To
33	Naveen Mann JJA EC:45258683	Asst. Ahlmad in the Court of Sh. Mayank Mittal, Ld. ACMM (Spl.Acts), Central, THC, Delhi	Asst. Ahlmad in the Court of Sh. Joginder Prakash Nahar, ASJ (FTC)-01, Central, THC, Delhi
34	Sanjay Kumar JJA EC: 50541970	Asst. Ahlmad in the Court of Sh. Amit Kumar, District Judge (Commercial)-08, (Central), THC, Delhi	Asst. Ahlmad in the Court of Sh. Mayank Mittal, Ld. ACMM (Spl.Acts), Central, THC, Delhi
35	Raginee JJA EC:12482744	JJA in Office Pool, Administration Branch, HQs THC, Delhi	Asst. Ahlmad in the Court of Sh. Amit Kumar, District Judge (Commercial)-08, (Central), THC, Delhi

Note :

- (i) Earlier order No. 13717-897/P&T/Admn.II/HQs/2024 dated 04.05.2024 i.r.o. Preeti, JJA (as mentioned at serial No. 13) hereby stands cancelled.
- (ii) Consequent upon joining of Ms. Deepika from Maternity Leave/CCL, Sh. Ajay Verma, JA is directed to report in Office Pool, HQs, THC.
- (iii) Transferred officials shall handover the charge of all the Court records in their custody alongwith the Computer Hardware & other peripherals, if any, before relinquishing their duties at transferor stations.
- (iv) Non-compliance of the order or proceeding on leave immediately will be deemed as deliberate insubordination and disciplinary proceedings shall be initiated against the delinquent, as per rules.

(Sanjay Garg-I)

Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

17992-18172

No. _____/P&T/Admn.II/THC/HQs/2024

Dated, Delhi the 29 MAY 2024

Copy forwarded for information and necessary action to:

1. The Worthy Registrar General, Hon'ble High Court of Delhi
2. All the Principal District & Sessions Judge(s) concerned, Delhi/New Delhi
3. The Member Secretary, DSLSA, Rouse Avenue Courts
4. The Secretary, Delhi High Court Legal Service Committee, Hon'ble High Court of Delhi
5. The Officers concerned.
6. The Personal Office of the undersigned.
7. The Sr. Accounts Officer / Accounts Officer, Central, THC, Delhi.
8. The DDO, Accounts Branch concerned for necessary action.
9. The Dealing Assistants, Personal File, Leave & LAYERS Seat, Central, THC, Delhi for further necessary action/up-dation as per rules.
10. The Dealing Assistants, ACR Cell (HQs), Delhi for maintaining/updating the record regarding posting details of the official concerned for the purpose of seeking ACRs.
11. The Dealing Asst., Website Committee, THC with the direction to upload the order on the 'Employees Corner' (on Website).
12. The officials concerned for immediate compliance.

Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi